

LD-VC-CRI-15-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-15-2020

Kalpana Bhosle

..... Applicant

V e r s u s

State of Goa & others

..... Respondents

Mr. Ryan Menezes, Advocate for the Applicant.

Mr. P. Shirodkar, Advocate for Respondent no.2.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 2nd September, 2020.

ORDER:

The applicant's counsel seeks time. He needs to secure some more documents and if necessary, file them before this Court. For this, he needs two weeks time.

2. Post the matter on 16/9/2020.

3. Earlier, this Court wanted the applicant to deposit Rs. 2.00 lakhs in a time frame. Now the applicant's counsel elaborates on the difficulties the applicant is facing in securing the amount. He needs the time granted earlier extended by two weeks. It is accordingly extended.

DAMA SESHADRI NAIDU, J.

AP/-